

schemes of the Unit Trust of India which are listed or open for repurchase, are calculated on a weekly basis each Wednesday and are notified each Friday. The Net Asset Values of such schemes as on 13th April, 1994 are as under:—

Name of Scheme	NAV (Rs.)
Masterchare*	36.24
UGS-2000	38.37
UGS-5000	30.48
Master Equity Plan'91	36.19
Master Gain 91	351.53
Master Plus	26.23
Master Gain'92	17.40
Master Growth'93	19.60
Grand Master'—93	19.66

\* Ex-Bonus, Ex-Rights, Ex-Redemption.

(c) The repurchase rates for certificates deposited with UTI during the week ended 13th April, 1994 are Rs. 35.70 for UGS-2000 and Rs. 28.35 for UGS-5000. These rates are net of administrative expenses amounting to 7% of the Net Asset Value.

#### Transfer of Employees of Erstwhile New Bank of India

4448. SHRI VIRENDRA KATARIA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received memorandum from Members of Parliament against the management of Punjab National Bank in the matter of transferring the employees of the erstwhile New Bank of India now merged with Punjab National Bank to far flung and remote places;

(b) if so, the details thereof;

(c) whether it is a fact that the employees recruited on compassionate grounds, physically handicapped and critically ill were shown no mercy in the matter of transfer to far off places; if so, the number of such employees; and

(d) the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a)

and (b) Government have received a Memorandum signed by 66 MPs requesting the Government to ask the Management of Punjab National Bank to provide fair and at par treatment to the employees of erstwhile New Bank of India and withdraw vindictive and discriminatory transfer orders.

(c) and (d) Punjab National Bank has reported that consequent upon amalgamation of the erstwhile New Bank of India with Punjab National Bank, Head office of the erstwhile New Bank of India its certain administrative offices, training centres and Regional Collection Centres located at Delhi and at other centres were closed. The need based staff strength was assessed by the Bank and the surplus staff was redeployed at the points of need. While effecting transfers it was ensured that women employees, physically handicapped employees and the employees retiring within 3 years were excluded from the purview of the above guidelines and were not redeployed accordingly. The Bank also considered hardship cases brought to their notice sympathetically in terms of the rules. Requests of some employees appointed on compassionate grounds were also sympathetically considered by the bank.

#### Loans for the Establishment of Co-operative Mills in Madhya Pradesh

4449. SHRI AJIT P. K. JOGI:  
SHRI DIUP SINGH JUDEV :

Will the Minister of FINANCE be pleased to state :

(a) whether the Madhya Pradesh, Government has requested the Central Financial Institutions to sanction long term loans for the establishment of the co-operative mills in that State ;

(b) if so, the action taken thereon ;

(c) whether no progress has been made despite assurances made; and

(d) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) The All India Term Lending Financial Institutions viz., Industrial Development Bank of India (IDBI), Industrial Finance